### GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

# RAJYA SABHA UNSTARRED QUESTION NO.319 TO BE ANSWERED ON 01.12.2015

#### Scheme for development of hill-based minority community people

#### 319. SHRI DEREK O' BRIEN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government has launched any schemes for the welfare and development of Lapchas, Tamangs and other hill-based minority community people in the country, particularly in West Bengal; and
- (b) if so, the details thereof and if not, the reasons therefor?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) & (b) No Sir, Ministry of Minority Affairs has not launched any scheme for the welfare and development of Lepchas, Tamangs and other hill-based minority community people in the country, particularly in West Bangal and other part of the country. The Lapchas, Tamangs are not notified as minority communities by the Central Government under Section 2(c) of National Commission of Minorities Act 1992.

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